

FORM G
INVITATION FOR EXPRESSION OF INTEREST FOR
SKIL SHIPYARD HOLDINGS PRIVATE LIMITED OPERATING
IN CONSTRUCTION AND INFRASTRUCTURE INDUSTRY AT
MUMBAI

Under Regulation 36A (1) of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons)
Regulations, 2016

RELEVANT PARTICULARS		
1.	Name of the corporate debtor	SKIL Shipyard Holdings Private Limited CIN - U45203MH2005PTC155377
2.	Address of the registered office	SKIL House 209 Bank Street Cross Lane Fort Mumbai - 400023
3.	URL of website	N.A
4.	Details of place where majority of fixed assets are located	Maharashtra
5.	Installed capacity of main products/ services	N.A
6.	Quantity and value of main products/ services sold in last financial year	Nil
7.	Number of employees/ workmen	Nil
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors, relevant dates for subsequent events of the process are available at:	Details/Information can be sought by writing an email to the Resolution Professional at cirp.skilshipyard@gmail.com
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at:	The eligibility criteria is mentioned in detailed Invitation for Expression of Interest to submit Resolution Plan(s) ("Invitation")
10.	Last date for receipt of expression of interest	23 rd July, 2023
11.	Date of issue of provisional list of prospective resolution applicants	2 nd August, 2023
12.	Last date for submission of objections to provisional list	7 th August, 2023
13.	Process email id to submit EOI	cirp.skilshipyard@gmail.com

Date: 08.07.2023
Place: Mumbai

Sd/-
Abhijit Gokhale
Resolution Professional
Registration No.: IBBI/IPA-002/IP-N00964/2020-2021/13092
Registered Address of the Resolution Professional:
A/1903, 19th Floor, N L Aryavarta,
N L Complex, Dahisar East, Op. Anand Nagar,
Mumbai - 400068
for SKIL Shipyard Holdings Private Limited